

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 03rd SEPTEMBER, 2013

No 186 A: Sri Ramesh Kumar, Civil Judge (Senior Division), Dhanbad is hereby transferred and posted as Civil Judge (Senior Division), Ranchi with immediate.

By order of the Court
Sd/- A. V. Singh
Registrar General

Memo No. _____ / Apptt.

Dated Ranchi, the 03rd September, 2013

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A. V. Singh
Registrar General

Memo No. _____ / Apptt.,

Dated Ranchi, the 03rd September, 2013

Copy forwarded to the Principal District & Sessions Judge, Dhanbad for information and communication to the Officer concerned.

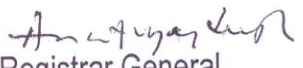
The Officer concerned may be directed to make over the charge of his Court & Office and to proceed to join his new assignment immediately.

Sd/- A. V. Singh
Registrar General

Memo No. 8977-84 / Apptt.,

Dated Ranchi, the 03rd September, 2013

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Govt. of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), Registrar (Administration), the P.S. to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project and I/c NIC Cell High Court of Jharkhand, Ranchi for information and needful.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 03RD SEPTEMBER, 2013

No. 187 A: Sri Sanjay Kumar Chandhariyavi, District & Additional Sessions Judge, Palamau at Daltonganj is hereby transferred and posted as District & Additional Sessions Judge, Jamshedpur with immediate effect.

By order of the Court
Sd/- A. V. Singh

Registrar General

Memo. No. _____ /Apptt. Dated Ranchi the 03rd September, 2013

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A. V. Singh
Registrar General

Memo. No. 8986-96 /Apptt. Dated Ranchi the 03rd September, 2013

Copy forwarded to the Accountant General (A&E), Jharkhand, G.E.-5 Doranda, Ranchi / the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), the Principal Secretary to Hon'ble the Chief Justice, the Central Project Co-Ordinator, e-Courts Project, I/c NIC Cell High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges, Palamau at Daltonganj and Jamshedpur for information and needful and Sri Sanjay Kumar Chandhariyavi, District & Additional Sessions Judge, Palamau at Daltonganj with a direction to join the new assignment accordingly.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 3rd September, 2013

No. 188 A: Sri Kumar Kranti Prasad, J.M.-cum-Judge-In-charge-cum-P.M., J.J.B., Simdega is hereby transferred and posted as Railway Judicial Magistrate, Madhupur (Deoghar) with immediate effect to try cases under the Indian Railways Act and under the R.P. (U.P.) Act at the Railway Court of Madhupur, which he is competent to try under the Code of Criminal Procedure, 1973 (Act 2 of 1974).

In exercise of powers conferred under sub-section 3 of Section 11 of the Code of Criminal Procedure, 1973, the Court have been pleased to confer the powers of Judicial Magistrate 1st class upon Sri Prasad for the territorial jurisdiction of the Madhupur.

Sri Prasad is vested with the powers conferrable on a Judicial Magistrate of the 1st class to try summarily the cases under the Indian Railways Act, as are covered under Section 260 of the Code of Criminal Procedure, 1973.

Sri Prasad is also conferred with the powers to take cognizance of such offences which he has been authorized to try under the aforesaid territorial jurisdiction.

By order of the Court,
Sd/- A.V. Singh
Registrar General

Memo No. _____ /Apptt. dated Ranchi the _____ **September, 2013**

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the next issue of Jharkhand Gazette.

Sd/- A.V. Singh
Registrar General

Memo No. 8998-99 /Apptt. dated Ranchi the 3rd **September, 2013**

Copy forwarded to the Central Project Co-ordinator e-courts Project and I/c NIC Cell, High Court of Jharkhand, Ranchi with a request to post the same on the official website of the High Court of Jharkhand.


Registrar General

JHARKHAND HIGH COURT, RANCHI
NOTIFICATION
THE 3rd September, 2013.

No. 189 A: Sri Rajendra Kumar Sinha, Judicial Magistrate 1st class, Dhanbad, is transferred and posted as Judicial Magistrate, Khunti (Ranchi) and in exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the High Court are pleased to confer the powers of Judicial Magistrate 1st class upon Sri Sinha for the Khunti.

Further, in exercise of powers conferred under sub-section 3 (a) of Section 12 of the said Criminal Procedure Code Sri Sinha is also designated as Sub-Divisional Judicial Magistrates for the Khunti Sub-division.

By order of the Court,
Sd/- A.V. Singh
Registrar General

Memo No. _____ /Apptt. dated Ranchi the _____ September, 2013

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A.V. Singh
Registrar General

Memo No. 9014-15 /Apptt. dated Ranchi the 3rd September, 2013

Copy forwarded to the Central Project Co-ordinator, e-courts Project and I/c NIC Cell, High Court of Jharkhand, Ranchi with a request to post the same on the official website of the High Court of Jharkhand.


Registrar General

HIGH COURT OF JHARKHAND
NOTIFICATION
THE 3rd September, 2013.

No. 190 A: The following Judicial officers are hereby transferred and posted as the Additional Civil Judge (Junior Division) to the Judgeship mentioned against their name in the column No 03 of the table below, to try the Civil Cases of the respective Judgeship/places, till further order :-

Sl. No.	Name of the officer with designation and present place of posting	Name of Judgeship/place
01.	02.	03.
01	Sri Vinod Kumar Singh, J.M.-cum-P.M., J.J.B, Chaibasa	Ranchi
02	Sri Deepak Baranwal, Civil Judge (Junior Division), Lohardaga	Ranchi

The Principal Judicial Commissioner, Ranchi is hereby directed to ensure the transfer of Civil Cases to these courts as per requirement, in terms of the provisions of section 13(2) of the Bengal, Agra and Assam Civil Court's Act, 1887.

By order of the Court,
Sd/- A.V.Singh
Registrar General

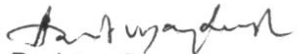
Memo No. _____/Apptt. Dated Ranchi, the _____ September, 2013

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the very next issue of Jharkhand Gazette.

Sd/- A.V.Singh
Registrar General

Memo No. 9027-28/Apptt. Dated Ranchi, the 3rd September, 2013

Copy forwarded to the Central Project Co-ordinator, e-courts Project and I/c NIC Cell, High Court of Jharkhand, Ranchi with a request to post the same on the official website of the High Court of Jharkhand.


Registrar General

JHARKHAND HIGH COURT, RANCHI
NOTIFICATION

The 3rd September, 2013

No. 191 A: Sri Vikram Anand, J.M., Dhanbad is hereby transferred and posted as Registrar/Judge In-charge, Civil Courts, Simdega to do the administrative duties in the Judgeship of Simdega till further order.

By order of the Court,

Sd/- A.V.Singh
Registrar General

Memo No. _____/Apptt dated Ranchi the _____ September , 2013

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the next issue of Jharkhand Gazette.

Sd/- A.V.Singh

Registrar General

Memo No. 9039-90/Apptt dated Ranchi the 3rd September, 2013

Copy forwarded to the Central Project Co-ordinator, e-courts Project and I/c NIC Cell , Jharkhand High Court, Ranchi with a request to post the same on the official website of the High Court of Jharkhand.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 03RD SEPTEMBER, 2013

No. 192-A : The Judicial Commissioner / District & Additional Sessions Judge named in Column No.2 of the table given below are transferred and posted at the places as mentioned in Column No.3 of the table with immediate effect:-

Sl. No	Name of the Officers with designation and present place of posting	Place of posting on transfer	Chain of Transfer
1	2	3	4
1.	Sri Abni Ranjan Kumar Sinha, Judicial Commissioner-cum-Spl. Judge, (State Vigilance Cases), Ranchi.	Bermo at Tenughat (Bokaro)	Vice Sri Sifat Ahmad since under orders of transfer .
2.	Sri Sifat Ahmad, District & Additional Sessions Judge, Bermo at Tenughat (Bokaro)	Judicial Commissioner, Ranchi	Vice Sri Abni Ranjan Kumar Sinha since under orders of transfer .

By order of the Court,

Sd/- A. V. Singh
Registrar General

Memo. No. /Apptt.

Dated Ranchi, the 03rd September, 2013

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A. V. Singh
Registrar General

Memo. No. 9052-64 /Apptt.

Dated Ranchi, the 03rd September, 2013

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi/ the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Admn), the P.S. to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project and I/c NIC Cell..... High Court of Jharkhand, Ranchi / the Principal Judicial Commissioner, Ranchi / the Principal District & Sessions Judge Bokaro for information & needful & Sri Abni Ranjan Kumar Sinha, Judicial Commissioner-cum-Special Judge, (State Vigilance Cases), Ranchi and Sri Sifat Ahmad, District & Additional Sessions Judge, Bermo and Tenughat (Bokaro) with a direction to join their new assignment accordingly.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 03rd SEPTEMBER, 2013

No. 193 A: The Court have been pleased to designate the Court of Sri Abni Ranjan Kumar Sinha, Under Orders of Transfer as the District & Additional Sessions Judge, Bermo at Tenughat as the Fast Track Court for dealing with the matter relating to Offences against Women in the Bermo Sub-Division of Bokaro Judgeship.

By order of the Court,

Sd/- A.V.Singh
Registrar General

Memo No. 9073-75 /Apptt.

Dated Ranchi the 03rd September, 2013

Copy forwarded to the Principal District & Sessions Judge, Bokaro / Sri Abni Ranjan Kumar Sinha, Judicial Commissioner-cum-Special Judge, State Vigilance, Ranchi [Under Orders of Transfer as the District & Additional Sessions Judge, Bermo at Tenughat] for information and needful & In charge NIC Cell, High Court of Jharkhand, Ranchi for uploading the aforesaid Notification on the website of the Court immediately.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 3rd September, 2013.

No. 194 A: The Judicial officers named in Column no. 02 are also posted as Judicial Magistrate with immediate effect at the place mentioned against their names given in Column no. 03 vice the officer mentioned in the Column No. 04 of the table below :-

Further, in exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the Court have been pleased to confer the powers of Judicial Magistrate 1st class upon the Judicial officers named in Column no. 02 at their respective places of new posting, shown in Column no. 03 of the table :-

Sl. No.	Name of the officer with designation and present place of posting	New place of posting	Chain of transfer/Remark
01.	02.	03.	4
01	Sri Vikram Anand, J.M., Dhanbad under order of transfer to Simdega as Registrar/Judge-In-charge	Simdega	Vice Sri Kumar Kranti Prasad
02	Sri Deepak Baranwal, Civil Judge (Junior Division), Lohardaga under order of transfer to Ranchi as Additional Civil Judge (Junior Division)	Ranchi	-----

Further, the Principal Judicial Commissioner, Ranchi and Principal District and Sessions Judge, Simdega are hereby directed to use their own discretionary powers in distributing judicial works amongst aforesaid officers.

By Order of the Court,
Sd/- A.V. Singh
Registrar General

Memo No. _____/Apptt dated Ranchi the _____ September, 2013

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the next issue of Jharkhand Gazette.

Sd/- A.V. Singh
Registrar General

Memo No. 9081-82 /Apptt dated Ranchi the 3rd September, 2013

Copy forwarded to the Central Project Co-ordinator, e-courts Project and I/c NIC Cell, High Court of Jharkhand, Ranchi with a request to post the same on the official website of the High Court of Jharkhand.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 3rd September, 2013.

No. 195 A: In exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the court have been pleased to confer the powers of Judicial Magistrate 1st class upon all the Judge-In-Charge/Registrars working in the different Judgeships of State of Jharkhand to enable them to function as Judicial Magistrate 1st Class.

Further, the concerned Principal District and Sessions Judges including Principal Judicial Commissioner are hereby directed to use their own discretionary powers in distributing judicial works amongst officers concerned.

By Order of the Court,
Sd/- A.V. Singh
Registrar General

Memo No. _____ /Apptt dated Ranchi the _____ September, 2013

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the next issue of Jharkhand Gazette.

Sd/- A.V. Singh
Registrar General

Memo No. 9141-42 /Apptt dated Ranchi the 3rd September, 2013

Copy forwarded to the Central Project Co-ordinator, e-courts Project and I/c NIC Cell, High Court of Jharkhand, Ranchi with a request to post the same on the official website of the High Court of Jharkhand.


Registrar General